

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 422 of 2020**

**In the matter of:**

**Rahul Wadhwa**

**....Appellant**

**Vs.**

**Amrut Distilleries Pvt. Ltd.**

**....Respondent**

**Present:**

**Appellant:           None.**

**Respondent:**

**ORDER**

**13.03.2020:**       Nobody appears on behalf of the Appellants. Post the case as 'fresh case' on **17<sup>th</sup> March, 2020.**

**[Justice S. J. Mukhopadhaya]  
Chairperson**

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[Alok Srivastava]  
Member (Technical)**

*am/rr*